

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2015/11946/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the ^{1th} 12 December, 2023

Sub: **Winter vacation.**

Ref:- Your letter No. DJHj/23/3279 dtd. 05.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Winter vacation from 26.12.2023 to 30.12.2023** (prefixing 23.12.2023 to 25.12.2023; suffixing 31.12.2023 and 01.01.2024), **along with station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023, till the morning of 02.01.2024**, as prayed for. The next seniormost Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2015/11947-11948/A, dated , 12-12-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

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JT.REGISTRAR (VIGILANCE)

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